

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/12/2018

C.P./260/53/2013

O.A./260/399/2013

P MISHRA

-V/S-

S K SRIVASTAVA

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. J.M. Patnaik

FOR RESPONDENTS(S) Adv.: M.R. Mohanty

Notes of The Registry	Order of The Tribunal					
	<p>Ld. Counsel for the petitioner does not want to press this C.P. Accordingly, the C.P. is dropped. Notices discharged.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>		(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)					
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